

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

ITEM No. 1  
IA/3518/2020 in (IB)-1462/(ND)/2019

**IN THE MATTER OF:**

Royale Resinex Pvt. Ltd. ... Applicant/Petitioner  
Vs  
Greotech Telecom Technologies Pvt. ... Respondent  
Ltd.

**Order under Section 9 of IBC.**

**Order delivered on 08.09.2020**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA  
HON'BLE MEMBER (TECHNICAL)**

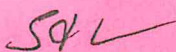
**PRESENTS:**

For the Applicant : Mr. Rajendra Gupta  
Mr. Swarlipi Deb Roy  
Mr. Manish Kumar Aggarwal  
Mr. Umesh Gupta

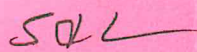
**ORDER**

**IA No. 3518/2020:**

Application is first report filed by IRP alongwith list of creditors and Constitution of Committee of Creditors. The same is taken on record with all just exceptions and disposed of. Place the file alongwith main application for further reference during hearing.



**SUMITA PURKAYASTHA  
MEMBER (T)**



**DR. DEEPTI MUKESH  
MEMBER (J)**